(c) if not, the plans in place to recover the academic time lost to students enrolled in Kendriya Vidyalayas?

THE MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL ‘NISHANK’):
(a) and (b) Yes, Sir. All Kendriya Vidyalayas (KVs) across the country are conducting online classes. In order to reach out to students who have limited/no access to online learning, Kendriya Vidyalaya Sangathan (KVS) has taken various measures such as preparing and delivering worksheets and handouts to the students at their homes, making available content material on pen drives, sending Questions and Answers through SMS, besides guided peer learning for students staying in the same locality etc. Community teaching maintaining social distancing is also undertaken.

(c) KVS is making constant efforts to connect with all its students. There is also a Compensation of Academic Loss Programme (CALP) in all the KVs where extra classes are organized for the benefit of students who have missed out on their classes, due to various reasons.

MoUs with foreign HEIs under NEP

1307. SHRI TIRUCHI SIVA: Will the Minister of EDUCATION be pleased to state:

(a) whether MoUs with foreign Higher Education Institutes (HEIs) will be signed after the mission of State Government where they wish to set up their institute;

(b) the formal procedure that has been arrived at for the balance of power (for regulation) between Centre and State, when a foreign HEI is established; and

(c) if not, whether such a procedure is to be expected and by when?

THE MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL ‘NISHANK’):
(a) Recently announced National Education Policy, 2020 contains provisions, inter alia, for

(i) facilitation of research/teaching collaborations and faculty/student exchanges with high quality foreign institutions and signing of relevant mutually beneficial MoUs with foreign countries;

(ii) encouraging High Performing Indian universities to set up campuses in other countries;

(iii) facilitating selected universities e.g. those among the top 100 universities in the world to operate in India; and,
(iv) giving special dispensation to such universities regarding regulatory, governance, and content norms on par with other autonomous institutions of India.

(b) and (c) Implementation of the Policy requires multiple initiatives and actions including necessary legislative framework, and it will be led by various bodies including Ministry of Education, Central Advisory Board of Education, Union and State Governments, education-related Ministries, the regulatory bodies, and Higher Education Institutes (HEIs), in order to ensure that the policy is implemented in its spirit and intent, through coherence in planning and synergy across all these bodies involved in education.

**Concerns due to shutdown of educational institutes**

1308. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of EDUCATION be pleased to state:

(a) whether with extension of shutdown of educational institutions till the end of September, 2020, the academic session 2020-21 has lost nearly 6 months;

(b) if so, plans by the Ministry to manage completion of syllabus within the available few months;

(c) whether online classes are also only for 2-3 hours and very limited subjects can be taught in these hours and there are no practicals for students which hampers science students; and

(d) whether the Ministry will consider starting, at least higher classes to begin with and subsequently the other classes?

THE MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) To address the issues related to gaps and/or loss of learning among students, during and after the lockdown, NCERT has prepared 'Alternative Academic Calendar' and 'Students' Learning Enhancement Guidelines' with a focus on learning outcome. The guidelines suggest models for the following three types of scenarios:-


II. Learning Enhancement during COVID-19 for students with limited accessibility to digital devices.